

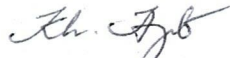
HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 17th October, 2025

No. HCM/R-3/2018-Estt.-II/ ~~21667~~ : In continuation of this Registry's Notifications of even number dated 25th October 2024 & 6th August, 2025, regarding the recruitment of Lower Division Assistant (LDA) in the District Courts of Manipur, and pursuant to the resignation of 1 (one) candidate from the Schedule Tribe (ST) category and non-acceptance of offer letter by 1 (one) candidate from the Unreserved (UR) category, the following 2 (two) candidates from the wait list (in order of merit) notified vide notification of even number dated 25th October, 2024 are hereby selected against the aforementioned vacancies. Further, they are inform to collect their offer letter from the District & Sessions Court as indicated against their names below:

Sl. No.	Roll No.	Name	Category	Post	Reporting Officers
1.	003178	SHAGOLSEM INAOBI SINGH	UR	LDA	District & Sessions Judge, Thoubal
2.	004156	ZINGZARSHOMI LEISAN	ST		District & Sessions Judge, Churachandpur


(KH. AJIT SINGH)
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur
4. The Private Secretary to Registrar General, High Court of Manipur.
5. The Commissioner (Law), Government of Manipur.
6. All the District & Sessions Judges, Manipur.
7. The Judges, Family Court, Manipur/Thoubal/Bishnupur/Imphal East/ Special Court (ND&PS), Manipur/ Special Court (ND&PS)(FTC), Manipur.
- ✓ 8. The System Analyst, High Court of Manipur.
- He is requested to upload this Notification in the official website of this Registry.
9. The Superintendent (Estt.-II), High Court of Manipur.
10. Notice Board/Guard File/Concerned File.